GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3175

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

STANDARDS FOR PRISON

3175. SHRI ANUMULA REVANTH REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the current prison to population ratio of India follow international standards;

(b) if so, the current prison to inmates ratio in the State of Telangana;

(c) the total funds granted by the Government for the improvement of prison since 2014 to the State of Telangana, year-wise;

(d) whether the Government has received the Fund Utilisation Certificate for all the funds during the said period; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) and (b): National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2020. State/UT-wise number of prisons, its available capacity and inmate population as on 31st December, 2020 are given in Annexure. (c) to (e): Prisons'/persons detained therein' is a 'State' subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. Administration and management of prisons and prison inmates is the responsibility of respective State Governments, who are competent for providing adequate funds and resources for improvement in prison infrastructure and facilities. However, the Ministry of Home Affairs (MHA) had released Rs. 1.70 crore, Rs. 1.38 crore and Rs.1.30 crore to the State Government of Telangana in the Financial Years (FY) 2017-18, 2018-19 and 2019-20 respectively for E-prisons project, for computerization of prison operations and digitization of prison records. Utilization Certificates of the amount released to the State Government of Telangana from FY 2017-18 to FY 2019-20 have been received.

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ANNEXURE LS.US.Q.NO. 3175 FOR 22.03.2022

State/UT-wise number of prison, available capacity and inmate population as on 31 st December, 2020
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SI. No	State/UT	Number of Prisons	Available Capacity	Inmate Population
1	ANDHRA PRADESH	106	8760	7375
2	ARUNACHAL PRADESH	2	333	253
3	ASSAM	31	8938	9274
4	BIHAR	59	45862	51934
5	CHHATTISGARH	33	13704	18068
6	GOA	1	624	524
7	GUJARAT	30	13762	15217
8	HARYANA	19	19306	18309
9	HIMACHAL PRADESH	14	2264	2427
10	JHARKHAND	31	17333	22190
11	KARNATAKA	57	14550	14308
12	KERALA	55	7321	6049
13	MADHYA PRADESH	131	28675	45484
14	MAHARASHTRA	60	24722	31825
15	MANIPUR	5	1272	625
16	MEGHALAYA	5	650	1007
17	MIZORAM	10	1623	1049
18	NAGALAND	11	1450	391
19	ODISHA	92	20819	18881
20	PUNJAB	25	23776	18470
21	RAJASTHAN	145	22907	22063
22	SIKKIM	2	260	452
23	TAMIL NADU	142	23592	14302
24	TELANGANA	37	7845	6114
25	TRIPURA	13	2179	870
26	UTTAR PRADESH	73	60685	107395
27	UTTARAKHAND	11	3540	5969
28	WEST BENGAL	60	21476	25863
29	A & N ISLANDS	4	309	331
30	CHANDIGARH	1	1120	968
31	D N H & DAMAN DIU	2	130	157
32	DELHI	16	10026	15995
33	JAMMU & KASHMIR	14	3660	4105
34	LADAKH	1	80	26
35	LAKSHADWEEP	4	64	3
36	PUDUCHERRY	4	416	238
	TOTAL (ALL-INDIA)	1306	414033	488511

• Karnataka reported that 41 sub jails under the control of Revenue Department are not included due to lack of information from them. Further, 6 sub jails under Prison Department have been permanently closed.